| Married officers | 29 |
|-----------------------|---------|
| (in regard to married | |
| accommodation) | |
| Single officers | Nil |

Some officers are on deputation to other Ministries, etc. and they are generally entitled to accommodation from civil sources. Information in respect of such officers is being collected and will be laid on the Table of the House.

BANKING COMPANIES ORDINANCE ISSUED BY PAKISTAN

.,,, / Shri A. B. VAJPAYEE-• \ Shri J. H. JOSHI;

Will the Minister of FINANCE be pleased to state:

(a) whether Government have lodged a protest with the Government of Pakistan against the discriminatory character of the various provisions of the Banking Companies Ordinance which was issued a day before martial law was lifted on June 8, 1962;

(b) if so, with what result;

(c) which are the Indian Banks which have been affected by the above mentioned Ordinance; and

(d) whether Government propose to take any reciprocal action against Pakistani Banks operating in India?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): (a) to (d). The banks which are likely to be affected are mainly the State Bank of India, the Central Bank of India, the Bank oi India, the United Commercial Bank, the United Bank of India and the Bank of Baroda. The difficulties which are likely to be experienced by Indiar Banks, as a result of the new Ordinance have been brought to the notice of the Pakistan Government. The

to Questions question will be considered further, in the light of the fresh developments, if any.

TAKING OVER OF TEKANPUR PALACE NEAR GWALIOR

♦333. SHRI R. S. KHANDEKAR: Will the Minister of DEFENCE be pleased to state;

(a) whether the Government of India are contemplating to take over the Tekanpur palace near Gwalior; and

(b) if so, for what purpose it is being taken over?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) and (b) Government of India propose to set up a National Cadet Corp College for women. The Tekanpur palace near Gwalior is under consideration for housing this College.

BANGALORE AIRPORT

*334. SHRI M. S. GURUPADASWAMY: WiU the Minister of DEFENCE be pleased to state:

(a) whether it has come to the notice of Government that the Bangalore Airport needs renovation and expansion; and

(b) whether the airport buildings have been transferred from the Defence Department the Transport to and Communications Ministry?

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON) : (a) Yes, Sir; the renovation and expansion of the runway has already been completed.

(b) The Airport buildings are own ed by Hindustan Aircraft Limited, and been transferred the have not to Communications Transport and Min |.*ft1j istry.

*335. [Transferred to the 21st Aug-i ust, 1962.]